## (TO BE PUBLISHED IN PART IV OF THE DELHI GAZETTE EXTRAORDINARY) GOVERNMENT OF NATIONA CAPITAL TERRITORY OF DELHI DEPARTMENT OF TRADE & TAXES VYAPAR BHAWAN : I.P.ESTATE: NEW DELHI -110 002

No.F.3(352)/Policy/VAT/2013/371-382

Dated:05/07/2013

## **NOTIFICATION**

In partial modification to Notification No. F.3(352)/Policy/VAT/2013/231-241 dated 28/05/2013 and No. F.3(352)/Policy/VAT/2013/314-324 dated 20/06/2013 regarding submission of information online in Form DP-1, I, Prashant Goyal, Commissioner, Value Added Tax, Government of National Capital Territory of Delhi, in exercise of the powers conferred on me by sub-section(1) read with sub-section (2) and (3) of Section 70 and sub-section (2) of Section 59 of Delhi Value Added Tax Act, 2004, do hereby notify the revised Form DP-1, which is annexed with this notification. Further, the DP-1 shall be submitted by the dealers as per following revised schedule:

Class of dealers	Last date for submission of information online in Form DP-1
Dealers having $GTO \ge Rs.50$ lacs in	07/08/2013
the year 2012-13	
Dealers having $\text{GTO} \ge \text{Rs.25}$ lacs and	14.08.2013
< Rs.50 lacs in the year 2012-13	
Dealers having GTO< Rs.25 lacs in	21.08.2013
the year 2012-13.	

## (PRASHANT GOYAL) COMMISSIONER, VALUE ADDED TAX

No.F.3(352)/Policy/VAT/2013/371-382

Dated:05/07/2013

Copy forwarded for information and necessary action to:-

- 1. The Pr. Secretary (Finance) Finance Deptt., Govt. of NCT of Delhi, Delhi Sachivalaya, New Delhi.
- 2. The Pr. Secretary (GAD), Govt. of NCT of Delhi, Delhi Sachivalaya, New Delhi with one spare copy for publication in Delhi Gazette Part-IV (extraordinary) in today's date
- 3. The Pr. Secretary to Hon'ble Chief Minister, Govt. of NCT of Delhi, Delhi Sachivalaya, New Delhi.
- 4. All Special / Addl./ Joint Commissioners, Deptt. of Trade & Taxes, Vyapar Bhawan, I.P. Estate, New Delhi.
- 5. Addl. Commissioner (PR), Deptt. of Trade & Taxes, Vyapar Bhawan, I.P. Estate, New Delhi.
- 6. Deputy Director (Policy), Deptt. of Trade & Taxes, Vyapar Bhawan, I.P. Estate, New Delhi.

- 7. Programmer (EDP), Deptt. of Trade & Taxes, Vyapar Bhawan, I.P. Estate, New Delhi.
- 8. Registrar, Sales Tax Appellate Tribunal, Deptt. of Trade & Taxes, Vyapar Bhawan, I.P.Estate, New Delhi.
- 9. President, Sales Tax Bar Association (Regd.) Deptt. of Trade & Taxes, Vyapar Bhawan, I.P. Estate, New Delhi.
- 10. VATOs/AVATOs, Department of Trade & Taxes, , Vyapar Bhawan, I.P. Estate, New Delhi.
- 11. P.S. to the Commissioner, VAT, Deptt. of Trade & Taxes, Vyapar Bhawan, I.P. Estate, New Delhi.
- 12. Guard File.

(Vijay Chandna) VATO(Policy)

Form DP-1	
All fields mark with(*) are mandatory	
1.A. TIN :	
B. Full name of applicant Dealer(Business name):*	
C. Ward No.:*	
C (i). Ward where record exist in DVAT:	
C (ii). Ward as per physical location of principal place of business:	
D. Date of Original Registration(Date of Validity):*	(DD-MM-YYYY)
2. Nature Of Business (Check more than one, if applicable):*	c
☐ Other te purchaser	
Please specify : (in case of other)	
3. Constitution of Business:*	
4. A. Whether opted for Composition Scheme under section 16 of the Act (for 2013-14):*	C No
B. Rate of Tax under Composition Scheme(Tick one or more as applicable) :	6%
5. Annual Turnover category	

A Turneyer in Dreceding year *	
A.Turnover in Preceding year :*	
B. Whether dealt in only intrastate(Local) sales/purchases to	l ransactions during:
(i) 2010-11:*	○ N o
(ii) 2011-12:*	○ No
(iii) 2012-13:*	○ No
C. Expected Turnover in 2013-14 :	
6. A. PAN:*	
0. A. PAN.	
B. If the name on PAN card is different from 1B,	
(i) then Name appearing on PAN Card:	
() then runne uppedning on this card.	
C. If Dealer is proprietorship Concern	
(i). Name of the Proprietor/HUF:*	
(ii). Proprietor's PAN :*	
7. A. Whether registered with Central Excise:*	○ No
(i) Central Excise Registration No.:*	
B. Whether registered under Services Tax	C
(i) Service Tax Registration No.:*	

C. Whether registered for IE	EC:*	<sup>С</sup> N о	
(i) Import Export Code (IEC)	No.:*		
8.Address of Principal Place	Of Business(to be used for server	vice of physical notice, if any)	:
(a) Building Name/Number:'	*		
(b) Floor :*			
(c) Area/Road:*			
(d) Locality/Market:*			
(e) City:*			
(f) District:		(g) State:*	
(h) PIN Code:*		(i) E-mail Id:*	
(j) Contact No.:*	-	(k) Fax No.:	-
(I)Approx. area in square Me	eters(Open):*		
(m)Approx. area in square N	1eters(Covered):*		
9. Whether using any, third		<sup>С</sup> N о	
(a). Address of third party St Delhi or outside (for Delhi st	ocks),if any:		
10. Details of all Bank Accou	nts:		

(a) Accou	nt Numbe	r:*							
(b) Name	Of Bank:*	c				(c)IFSC Code:*			
(d) Branch	1:*							Add	
List of All E	Bank Acco	unts							
	S.No	Account No.		Bank		Branch		IFSC Code	
<u>Delete</u>	<>	<>		\$			<>	<>	
<u>Delete</u>	<>	<>		<>			<>	<>	
		2-13 is NIL:							
12. Comm	odities De	etails:*		C Purchase					•
A. Deals ir	ו :*			C Interstate					
Purpose :*							•		
		eding Year:(If accurate fig earest approximation may				C. Rate of	TAX under DVAT:*		•
D. Net TAX	( Contribu	tion in 2012-13 in (Rs):				Add			
13.Exhaus	tive List o	f Commodities sold in las	t year	till at least 90%	6 of GTO i	in Descen	ding order		
S	.No	Name of Commodities		e of TAX er DVAT	% of GT Precedir		TAX Contribution i 2012-13	n Typ	e
13(i).Exhau	ustive List	of Commodities (for inte	r-stat	te purchase)					

		-												
	S.No		Name of Corr	nmod	ities	Rate of TAX								
		_				under DVA	1							
14. Sec	urity /Sure	ety,	If any valid w	ith D	TT:	1	I							
А. Туре	of Securit	:y:												•
	ity Descrip													
B. Secur	ity Descrip	5110	<b>11.</b>											
C. Amo	unt:													
								F						
D Date	of Expiry of	of S	ecurity, if in t	he sh	ane o	f Bank Guar	antee ·*							
D. Dute	or Expiry c		country, in in c	ine sh	upe o		unce .							
E. TIN:	*							Add						
								Auu						
	S.No	Т	pe of Secur	ity	Secur	rity Descripti	on A	mount	Date o	of expiry	/on Se	ecurity		TIN
15.Deta	ils of Man	age	er (If proprieto	or/Pa	rtner/	Director are	acting as	s Manage	r, there	name s	hould b	pe menti	oned	here)
A. Name	2:*							Date of B	Sirth:*					
C. Fathe	er's Name:	*						D. Aadha	ar/UID:					
											I			
E Asista	*													
E. Addre	255.1													
F. PAN :	*							Add						
				L										
16.List c	of Manage	r												
	S.No		Name		Date	of Birth	Father's	s Name		Addre	SS	Aadhaa	ar	PAN
Delete	<		<>			<>		$\diamond$		<	>	<>		$\diamond$

<u>Delete</u>	<>	$\diamond$	<	<>	<>	<>	<>
17.Counse	el Details:		·				
A. Couns	el Name:						
B. Counse	el Mobile N	0:		C. Counsel Ema	il Id:		
D. Wheth	er he/she is		் STP ate				
Save							

Form DP-1 Part B	
Particular of Person [Proprietor/Karta/Partner/Directors	in the Business/Members Of Executive Committee of
Societies, Clubs etc.] Having Interest In Business.	
All Fields marked with (*) are mandatory Reference ID	
	<<>>
1. Full Name Of Applicant Dealer:	<<>>
Full Name Of Person Having Interest in Business	
2.Person Name:*	
3. Designation:*	
4. Date of Birth:*	Gender:* C Female
6. Father's Name:*	
6A. Unique Identification (AADHAAR) Number:	
7. E-mail: *	
Whether He /She is Authorized Signatory:*	С No
8.Residental Address	

(a) Building Name/Num	ıber:*		
(b) Area/Road:*			
(c) Locality/Market:*			
(d) City:*			
(e) District:		(f) State:*	
(g) PIN Code:*		(h) e-mail:	
(i) Telephone/Mobile Number:*	-	(j) Fax No.:	-
9. PAN:*		10. Passport No.:	
If Permanent addres	s is same as residential addre	55	
11.Permanent Address(	If Different from residential Ad	dress):*	
(a) Building Name/Num	ıber:*		
(b) Area/Road:*			
(c) Locality/Market:*			
(d) City:*			
(e) District:		(f) State:*	

(g) PIN Co	de:*			(h) e-r	nail:		
(i) Telepho Number:*		ile		(j) Fax	No.:		
12.Wheth Registered			her firm/company	/, CNo			
I. Name:							
II. Address	5						
(c) Buildii	ng Name,	/Number:*					
(d) Area/	Road:*						
(c) Locality	y/Market	.*					
(d) City:*							
(e) District	t:			(f) Sta	te:*		•
(g) PIN Co	de:*			(h) e-r	nail:		
(i) Telepho Number:*		ile		(j) Fax	No.:	-	
III. TIN:				IV. Sta	itus:		•
Add		I		1		1	
	S.No	Name	TIN		Status	Email ID	Address
<u>Delete</u>	<>	<>	<>		<>	<>	<>
<u>Delete</u>	<>	<>	<>		<>	<>	<>

Save									
	S.N o	Person Name	DOB	Father's Name	Email	PAN	Residential Add	Permanent Add	Other Business Details
<u>Delete</u>	$\diamond$	<>	<>	<>	<>	<>	<>	<b>~</b>	View

S.No	Name	TIN	Status	Email ID	Address
$\diamond$	$\diamond$	$\diamond$	$\diamond$	$\diamond$	<>

Form DP-1 PART-C							
Details of Additional Places Of Business							
All Fields marked with (*) are mandatory							
In case of multiple branches in state other than De	elhi, details of any principal place of business in the states						
are required to be furnished.							
Temporary Reference ID :	<<>>>						
1. Full Name Of Applicant Dealer:	<<>>						
2. TIN:	<<>>>						
3. Place Of Business:*							
4. Nature of use:*	Please Specify:						
Address:							

(a) Building Name,	/Number:*						
(b) Floor :*							
(c) Area/Road:*							
(d) Locality/Marke	t:*						
(e) City:*							
(f) District:		(g) State:*					
(h) PIN Code:*		(i) E-mail Id:*					
(j) Contact No.:*		(k) Fax No.:					
5.Approx. area in s	square Meters(Open):*						
6.Approx. area in s	square Meters(Covered):*						
7. Date Of Establis	hment*						
8. Whether Place ( Delhi?*	Of Business Is Situated Outside	С No					
	tax/VAT/CST Registration f Business Is Situated Outside						
9. Ward :							

10. Whether any other firm functioning from same premises:*				m	© No			
A. TIN:								
B. Ward:								•
Save								
	S.No	Address	email	Code	Phone No	Code	Fax	Registration No
<u>Delete</u>	<>	≤≥	$\diamond$	<>	<>	$\Leftrightarrow$	<>	<>

Form DP-1 PART-D							
Particular of The Authorized Signatory							
All Fields marked with (*) are mandatory							
Temporary Reference ID :	<<>>						
1. Full Name Of Applicant Dealer :	<<>>>						
2.(a) Name Of Authorized Signatory:*							
(b) Designation:*	▼						
3. Date Of Birth:*	4. Gender:* C Female						
5. Father's Name:*							
5A. Unique Identification (AADHAAR) Number:							
6. PAN:*	7.Passport No.:						

8. e-mail:*								
0. Residential Address (	If different from Dringi	nal Diaco	c of husinoss)					
9. Residential Address ( (a) Building Name/Num		pai Place						
			I	]				
(b) Area/Road:*								
(c) Locality/Market:*								
(d) City:*								
(e) District:			(f) State:*	•				
(g) PIN Code:*			(h) e-mail:					
(i) Mobile Number:*	-		(j) Fax No.:	-				
☐ If permanent address is same as residential address (if different from residential address)								
10.Permanent Address:		ential ad	dress)					
(a) Building Name/Num	ber:*							
(b) Area/Road:*								
(c) Locality/Market:*								
(d) City:*								
(e) District:			(f) State:*					

(g) PIN Co	ode:*			(h)	e-mail:				
(i) Mobile	Numbe	er:*	-	(j) F	ax No.:	-			
Save									
List of Authorized Signatories and persons having interest in business viz. partners/Directors/etc.									
	S.No	Name	of Authorized Signatory	Email	Phone No	Fax	PAN	Address	
<u>Delete</u>	$\diamond$	$\diamond$		<>	$\diamond$	<>	<>	$\diamond$	